

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:4380
ANSWERED ON:03.05.2012
SUPPLY FROM GROUNDWATER
Das Shri Ram Sundar;Karwariya Shri Kapil Muni

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether 60 per cent of the irrigation water requirement and 80 per cent of the drinking water requirement is met through the groundwater resources in the country;
- (b) if so, the details thereof; and
- (c) the manner in which the Government proposes to develop other water resources as a sustainable source of water?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b) As per the report of Task Force on Irrigation (2009) brought out by Planning Commission, Ground water meets nearly 55% of irrigation requirements of the country besides meeting more than 85% of water requirement for domestic use in rural areas and over 50% for urban areas.

(c) Water being a State subject, several measures for development and improved management of water resources are undertaken by the respective State Governments which include creation of storages, restoration of water bodies, rain water harvesting, artificial recharge to ground water and adoption of better management practices etc. In order to supplement the efforts of the State Governments, Government of India provides technical and financial assistance to State Governments to encourage sustainable development and efficient management of water resources through various schemes and programmes.